NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri Justice Somasekhar Sundaresan has, on account of paucity of time, adjourned the matters on the Daily Board dated 29th August 2025 as follows:

Sr No	Date	Sr No	Date
501 to 512	September 04,2025	10	September 08,2025
1 to 2	September 02,2025	11 to 32	September 20,2025
3 to 4	September 03,2025	33 to 35	September 02,2025
5 to 7	September 04,2025	37 to 39	September 08,2025
8 to 9	September 08,2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 26th day of August, 2025.

By order,

sd/-(A. H. Laddhad)

Prothonotary & Sr. Master, High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)

Registrar (Judl-I), High Court, A.S., Bombay.